

**Glazing of Verandahs in Government Quarters**

6439 SHRI MADAN LAL KHURANA Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether large number of Government quarters in R K Puram, New Delhi etc were taken up for glazing in the past but all of a sudden the work was stopped,

(b) if so, the reasons thereof

(c) the details of steps taken to restart the glazing of verandahs, and

(d) The number of quarters in whose case the glazing though approved has not been done?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) (a) Yes, Sir

(b) In pursuance of Government instructions issued in 1987 for curtailing expenditure due to the then prevailing drought conditions and to concentrate only on essential repairs and day to day maintenance

(c) The work of glazing of verandah was recommended in 1988 after the ban was relaxed

(d) 17 so far as R K Puram New Delhi is concerned

[*Translation*]

**Specialised Centres for Cancer Patients in Bombay**

6440 SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) the number of specialised research centres for cancer patients in greater Bombay,

(b) the number of patients specially children below 11 years of age treated for cancer during the last three years, and

(c) the amount provided for sophisticated medical treatment in view of the increasing incidence among small children?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD) (a) to (c) The information is being collected and will be laid on the Table of The Sabha in due course

**EPF Advance Cases Pending in Commissioner Office, Delhi**

6441 SHRI KESHARI LAL Will the Minister of LABOUR be pleased to state

(a) the number of E P F advance cases received in the office of the Regional Provident Fund Commissioner Karampura, Delhi during the last two years, State-wise

(b) the number of cases out of them disposed of in three months, six months and one years' time separately,

(c) the number of cases lying pending for more than three months together with the reasons therefor

(d) the number of cases from Punjab are pending particularly the British Motor Car Company Jalandhar and other States and

(e) the steps being taken by Government to dispose of these cases expeditiously?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):  
(a) and (b). The requisite information is as given in the attached Statement.

(c) to (e). The requisite information is being collected and will be placed on the Table of The Sabha.

**STATEMENT**

Year	No. of application received for advance (including those pending at the end of the previous year)	No. of application disposed within			No. of applications pending for less than 3 months at the end of the year, which were carried over to the next year
		3 months	6 months	one year	
1988-89	2286	2230	2	Nil	54
1989-90	2280	2190	53	Nil	37